

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 228 of 2014 and 290 of 2014 & IA No. 455 of 2014

Dated: 15th February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Appeal No. 228 of 2014

**Silvasa Industries Association & Ors. ... Appellant(s)
Versus
Joint Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rohit Rao

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv. along
with Mr. Gaurav Mitra, Mr. Vishnu
Sharma and Mr. K.R.Sasiprabhu for
R.3, RIL

Appeal No. 290 of 2014 & IA No. 455 of 2014

**Elegant Casting Pvt. Ltd. & Ors. ... Appellant(s)
Versus
Joint Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : -

ORDER

There is a request for adjournment for hearing in Appeal No. 228 of 2014 by Mr. Ramji Srinivasan, learned Senior Advocate, appearing for respondent No.3, namely Reliance Industries Ltd. The arguments in these matters are yet to commence. Pleadings are complete.

Post this appeal along with connected appeal, being Appeal No.290 of 2014, for arguments on **30th March, 2016**.

**(T. Munikrishnaiah)
Technical Member
sh/kt**

**(Justice Surendra Kumar)
Judicial Member**